RC No.: 217-2013-A-0003 Branch: CBI/AC-II/New Delhi

U/S : 120B, r/w 420 IPC and Section 7, 8, 9, 12 & 13(2) r/w 13(1) (d) of

P.C. Act, 1988

CBI Vs. S.P. Tyagi & Ors.

Sh. ARVIND KUMAR Special Judge (PC Act), CBI-10 Room No. 503, Rouse Avenue Court Complex, David Upadhyay Marg, New Delhi

10.07.2020 at 10.00 a.m.

Present: Sh. D.P.Singh, Ld. SPP for CBI.

Sh. D.P.Singh has appeared through video conferencing and submits that CBI intend to file supplementary charge-sheet in AgustaWestland case at about 1.00 pm and requested that matter may be taken up at 1.00 pm.

Put up at 1.00 pm.

(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/10.07.2020

1.15 pm

Present: Sh. D. P.Singh, Ld. SPP for CBI.

Ld. SPP for CBI submits that the supplementary charge-sheet is ready to be filed, however, documents are yet to be scanned. He submits that CBI shall file the supplementary charge-sheet after the documents are scanned.

Signed copy of this order is being sent through whatsapp to halmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

Oh.

Sh. ARVIND KUMAR Special Judge (PC Act), CBI-10 Room No. 503, Rouse Avenue Court Complex, Deen Dayal Upadhyay Marg, New Delhi

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/10.07.2020

Special Judge (PC Act) CBI-10
Room No. 593, Rouse Avanue Court Complex,
Desn Dayal Upadhyay Marg, New Delhi